



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar

Notification
Srinagar, the 18th of September, 2018

SRO 411 .- In exercise of powers conferred by sub section (i) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Shri Vijay Kumar, Naib Tehsildar Mathwar, Tehsil Bhalwal, District Jammu to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his respective territorial jurisdiction of Mathwar, Tehsil Bhalwal, District Jammu.

By order of the Government of Jammu and Kashmir.

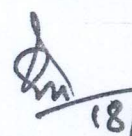
Sd/-
(Abdul Majid Bhat)
Secretary to Government,

NO: LD (P) 93/1-Prob/Jammu.

Dated: - 18 - 09 -2018

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate Jammu .This is with reference to his letter No. 774/DMJ/10/2018-19 Dated 12-09-2018.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L, J & PA (w.7.s.c).


18/9
(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,